

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

Minutes of the Norms Committee-II Meeting No. 27/09 held on 07.10.2008.

The Meeting No. 27/09 of Norms Committee-II was held on 07.10.2008 for the licensing year 2008-2009 under the Chairmanship of Joint Director General of Foreign Trade (OPH) to consider the applications under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2004-2009. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri K.K. Tiwari, AIA	DHI
2.	Sh. S.K. Jain, D.O.	DIPP
3.	Shri A. K. Mishra, Asst IA	M/o Steel
4.	Shri K. K. Funda, Asst. Director	DC(SSl)
5.	Shri Narendra Vashista, FTDO	DGFT

The Committee took up the individual cases of the agenda of this meeting for discussion and the decision taken in respect of each case as follows:

1	Case No.:1/27/81-ALC2/2008	Party Name:SALZER ELECTRONICS LTD	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00383/AM09/	RLA File :32/24/040/00027/AM09/	Lic.No/Date:3210038767 15.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

2	Case No.:2/27/81-ALC2/2008	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00384/AM09/	RLA File :32/21/040/00101/AM09/	Lic.No/Date:3210038768 15.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has already issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

3	Case No.:3/27/81-ALC2/2008	Party Name:KDDL LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00385/AM09/	RLA File :07/24/040/00298/AM09/	Lic.No/Date:0710059791 15.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

4	Case No.:4/27/81-ALC2/2008	Party Name:KDDL LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00386/AM09/	RLA File :07/24/040/00299/AM09/	Lic.No/Date:0710059792 15.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

5	Case No.:5/27/81-ALC2/2008	Party Name:MAHENDRA INDUSTRIES	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00387/AM09/	RLA File :07/24/040/00317/AM09/	Lic.No/Date:0710059808 15.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

6	Case No.:6/27/81-ALC2/2008	Party Name:PRANITA ENGINEERING SOLUTIONS PRIVATE LIMITED,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00388/AM09/	RLA File :07/24/040/00311/AM09/	Lic.No/Date:0710059816 15.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

7	Case No.:7/27/81-ALC2/2008	Party Name:R.K.POLYMERS	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00389/AM09/	RLA File :13/24/040/00009/AM09/	Lic.No/Date:1310026943 16.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. On the recommendation of the representative of DIPP present in the meeting, it was decided by the Committee to call for the following information/clarification from the firm and to re-list the case on 25.11.2008: - 1. Information in respect of item at S.No. 12 of Standard Deficiency Format. 2. Voltage ratings of each export product.			

8	Case No.:8/27/81-ALC2/2008	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00390/AM09/	RLA File :09/24/040/00238/AM09/	Lic.No/Date:0910035321 18.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

9	Case No.:9/27/81-ALC2/2008	Party Name:POWER PLUS (BANGALORE) PVT LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00391/AM09/	RLA File :07/24/040/00331/AM09/	Lic.No/Date:0710059946 19.09.2008	Defer Date:

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.

10	Case No.:10/27/81-ALC2/2008	Party Name:CAST CRAFT PVT LTD,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00392/AM09/	RLA File :07/24/040/00295/AM09/	Lic.No/Date:0710059950 19.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

11	Case No.:14/27/81-ALC2/2008	Party Name:SUNLAND METAL RECYCLING INDUSTRIES	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00396/AM09/	RLA File :03/95/040/01237/AM08/	Lic.No/Date:0310487055 19.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

12	Case No.:11/27/81-ALC2/2008	Party Name:ABB LIMITED	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00393/AM09/	RLA File :07/24/040/00341/AM09/	Lic.No/Date:0710059997 22.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

13	Case No.:12/27/81-ALC2/2008	Party Name:FCI OEN CONNECTORS LTD.	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00394/AM09/	RLA File :10/24/040/00082/AM09/	Lic.No/Date:1010031010 22.09.2008	Defer Date:

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.

14	Case No.:13/27/81-ALC2/2008	Party Name:CABINET SYSTEMS & CONTROLS PVT. LTD	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00395/AM09/	RLA File :31/24/040/00171/AM09/	Lic.No/Date:3110035480 22.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

15	Case No.:15/27/81-ALC2/2008	Party Name:HBL POWER SYSTEMS LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00397/AM09/	RLA File :09/24/040/00231/AM09/	Lic.No/Date:0910035353 22.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

16	Case No.:16/27/81-ALC2/2008	Party Name:HBL POWER SYSTEMS LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00398/AM09/	RLA File :09/24/040/00230/AM09/	Lic.No/Date:0910035354 22.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

17	Case No.:17/27/81-ALC2/2008	Party Name:ABB LIMITED	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
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	HQ File :01/81/050/00399/AM09/	RLA File :07/24/040/00343/AM09/	Lic.No/Date:0710060014 22.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

	Case No.:18/27/81-ALC2/2008	Party Name:GLASTRONIX	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00400/AM09/	RLA File :07/24/040/00326/AM09/	Lic.No/Date:0710060024 22.09.2008	Defer Date:
18	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. On the recommendation of the representative of DIPP present in the meeting, it was decided by the Committee to call for the following information/clarification from the firm and to re-list the case on 25.11.2008: - 1. Export product wise information in respect of item at S.No. 3, 4, 5 & 11 of Standard Deficiency Format.			

	Case No.:19/27/81-ALC2/2008	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00401/AM09/	RLA File :03/94/040/00531/AM09/	Lic.No/Date:0310487640 24.09.2008	Defer Date:
19	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

	Case No.:20/27/81-ALC2/2008	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00402/AM09/	RLA File :03/94/040/00547/AM09/	Lic.No/Date:0310487671 24.09.2008	Defer Date:
20	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

21	Case No.:21/27/81-ALC2/2008	Party Name:BOSCH LIMITED,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00403/AM09/	RLA File :07/24/040/00310/AM09/	Lic.No/Date:0710060086 24.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The committee observed that this case is under examination of DC(SSl). The case stands deferred and to be relisted on 25.11.2008.			

22	Case No.:22/27/81-ALC2/2008	Party Name:PEARL METAL PRODUCTS (BANGALORE) PVT. LIMITED	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00404/AM09/	RLA File :07/24/040/00333/AM09/	Lic.No/Date:0710060092 24.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

23	Case No.:23/27/81-ALC2/2008	Party Name:LOAD CONTROLS INDIA PVT.LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00405/AM09/	RLA File :07/24/040/00347/AM09/	Lic.No/Date:0710060095 24.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

24	Case No.:24/27/81-ALC2/2008	Party Name:LOAD CONTROLS INDIA PVT.LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00406/AM09/	RLA File :07/24/040/00348/AM09/	Lic.No/Date:0710060096 24.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

25	Case No.:25/27/81-ALC2/2008	Party Name:BHARAT UDYOG	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00407/AM09/	RLA File :18/24/040/00002/AM09/	Lic.No/Date:1810002331 24.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

26	Case No.:32/27/81-ALC2/2008	Party Name:ROCKWELL AUTOMATION INDIA PRIVATE LIMITED	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00414/AM09/	RLA File :05/24/040/00391/AM09/	Lic.No/Date:0510228177 24.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

27	Case No.:26/27/81-ALC2/2008	Party Name:AUTOLINE INDUSTRIES LTD.	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00408/AM09/	RLA File :31/24/040/00175/AM09/	Lic.No/Date:3110035537 25.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

28	Case No.:27/27/81-ALC2/2008	Party Name:GAVIRANGA ENTERPRISES	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00409/AM09/	RLA File :07/24/040/00334/AM09/	Lic.No/Date:0710060124 25.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

29	Case No.:28/27/81-ALC2/2008	Party Name:ELINS SWITCH BOARDS PVT. LTD.	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00410/AM09/	RLA File :07/24/040/00345/AM09/	Lic.No/Date:0710060131 25.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

30	Case No.:29/27/81-ALC2/2008	Party Name:ELINS SWITCH BOARDS PVT. LTD.	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00411/AM09/	RLA File :07/24/040/00346/AM09/	Lic.No/Date:0710060132 25.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm or the status if licence has been issued on net to net basis. The case stands deferred and to be relisted on 25.11.2008.			

31	Case No.:30/27/81-ALC2/2008	Party Name:UNIVERSAL CABLES LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00412/AM09/	RLA File :11/24/040/00034/AM09/	Lic.No/Date:1110018523 25.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

32	Case No.:31/27/81-ALC2/2008	Party Name:UNIVERSAL CABLES LTD.,	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status:Case Added
	HQ File :01/81/050/00413/AM09/	RLA File :11/24/040/00033/AM09/	Lic.No/Date:1110018524 25.09.2008	Defer Date:

Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.

33	Case No.: 33/27/81-ALC2/2008	Party Name:HAVELLS INDIA LTD.	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status: Case Added
	HQ File :01/81/050/00415/AM09/	RLA File :05/24/040/00393/AM09/	Lic.No/Date:0510228214 25.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

34	Case No.: 34/27/81-ALC2/2008	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status: Case Added
	HQ File :01/81/050/00416/AM09/	RLA File :11/24/040/00016/AM09/	Lic.No/Date:1110018566 26.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			

35	Case No.: 35/27/81-ALC2/2008	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:27/81-ALC2/2008 07.10.2008	Status: Case Added
	HQ File :01/81/050/00417/AM09/	RLA File :11/24/040/00015/AM09/	Lic.No/Date:1110018567 26.09.2008	Defer Date:
	Decision : The case regarding ratification of norms in respect of above advance authorization was considered by the Norms Committee - II in its M.NO. 27/81 held on 07.10.2008. The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 25.11.2008.			
